Name of the Corporate Debtor Date of Commencement of CIRP List of Creditors as on

: NCS Sugars Limited : June 24, 2022 (Order Copy Received on June 29, 2022) : February 21, 2025

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

SI. No.	Name of the Creditor	Details of C	laims Received			Details of Clair	ms Admitted			Amount of	Amount of any	Amount of claim	Amount of claim	(Amount in INF Remarks, if any
SI. NO.	Name of the Creditor		Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable	contingent claim	mutual dues, that may be set off	not admitted	under verification	Remarks, II any
1	Banarsi Lal Agarwala	13-07-2022	14,91,53,311	14,91,53,311	Operational Debt	NA	NA NA	No	NA	-	-	-	-	Claim is admitted pursuant to additional informati received from the Claimant.
2	Eastern Power Distribution Company of A.P. Limited (APEPDCL)	13-07-2022 (Revised Claim received on 01- 07-2023)	11,95,53,403	7,22,13,186	Operational Debt	NA	NA	No	NA	4,73,40,217	-		-	Originally, claim was received on 13.08.2022, revised Claim Form was submitted on 01.07.20 based on which True up Charges and FPFC Charges are admitted based on past consumtion accordance with the Orders of the Andria Prade Electricity Regulatory Commission. The Claim component pertaining to Grid super charges of NR 5.08.75,000 is admitted pursuant the judgment dated 29.11.2019 of the Horit Supreme Court in CA No. 4569 d 2003.
														Vis a vis the cross subsidy surcharges of It 4,73.40, 217 a WP No. 5187 of 2022 was filled the Corporate Debtor pre-cip, wherein the Horth HC of Andriva Pradesh had directed Supritend Engineer, Operation Circle. Victinagagaram to paroders. Basis which, interim directions have be passed, Since, the order passed is interim in nat and the fability is subject to final outboome of t case, the same is classified as contingent claim.
3	FrMr Ecosystem Private Limited	13-07-2022	1,96,89,430	84,93,328	Operational Debt	NA	NA NA	No	NA	-	-	1,11,96,102	-	From the books of accounts of the Corporate Debt it is evident that the claimant's lability was adjust against the sale of Sugar & mollassess worth IN 63,96 lakhs and balance INR 48 lakhs was settl through group company.
4	Padam Sugar Co.	13-07-2022	19,62,30,164	19,62,30,164	Operational Debt	NA	NA	No	NA	-	-	-	-	Claim is admitted pursuant to additional informati
5	Phoenix Comtrade Pvt. Ltd.	13-07-2022	2,73,87,789	2,73,87,789	Operational Debt	NA	NA	No	NA NA	-	-	-	-	received from the Chairmant.
6	Manikaran Power Limited	06-10-2022	85,63,770	-	Operational Debt	NA	NA	No	NA		-	85,63,770	-	In the absence of receipt of any proofs substantiati the claim despite multiple requests, same cannot collated
7	I. Uma Maheshwar Rao	01-11-2022	26,71,000	26,71,000	Operational Debt	NA	NA	No	NA	-	-	-	-	
8	P.Siva	21-11-2022	2,30,787	2,30,787	Operational Debt	NA	NA NA	No	NA	-	-	-	-	
9	A. Rajesh	28-11-2022	5,99,558	5,99,558	Operational Debt	NA	NA NA	No	NA	-	-	-	-	
10	P.Satyanarayana	04-12-2022	1,40,560	1,40,560	Operational Debt	NA	NA NA	No	NA	-	-	-	-	
11	G. Sai Ravi Kumar	26-12-2022	6,26,921	6,26,921	Operational Debt	NA	NA NA	No	NA	-	-	-	-	
12	SAP India Enterprises	18-03-2023	1,99,795	1,58,070	Operational Debt	NA	NA	No	NA	-	-	41,725	-	Interest amount is considered till the date admission of CIRP and balance has not be admitted.
13	Transmission Corporation of Andhra Pradesh Limited	13-04-2023	69,19,214	69,19,214	Operational Debt	NA	NA	No	NA	-	-	-	-	
14	Neptune Synthetics	29-04-2023	37,51,685	27,06,665	Operational Debt	NA	NA NA	No	NA NA	-	-	10,45,020	-	Claim amount of INR 27,06,665 towards princi amount has been admitted. The computation of interest component has not been provided correc by the Claimant despite requested and hence to same cannot be collated.
15	Mettler Toledo India Private Limited	04-04-2024	4,51,595	4,48,558	Operational Debt	NA	NA NA	No	NA	-	-	3,037	-	
16	Padma Agencies	06-02-2024	2,03,403	2,03,403	Operational Debt	NA	NA	No	NA	-	-	-	-	
17	Raj Lime & Allied Industries	14-04-2024	5,68,154	-	Operational Debt	NA NA	NA NA	No	NA	-		4,23,603	1,44,551	The Claim from Raj Lime & Allied Industries w received after the issuance of request for resolut plans and therefore in accordance with Regulat 12 rthw Regulation 13 of the IBBI (Insubstant 13 of the IBBI (Insu
	Total		53,69,40,539	46,81,82,514						4,73,40,217	_	2,12,73,257	1,44,551	delay by Adjudicating Authority.